

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 494 /Confdl./2013
II-2-1/2013

Bilaspur, dated the 27th September, 2013

The following Member of Higher Judicial Service, as specified in Column No. (2) of the table below, is hereby transferred from the place mentioned in Column No. (3) and posted on the post of Special Judge of the Special Court established by the State Government under Section 14 of the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 at the place mentioned in Column no. (4) from the date he assumes charge of his office and;

The following Member of Higher Judicial Service is appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date he assumes charge of his office: -

TABLE

S. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Vinay Kumar Kashyap, Additional District & Sessions Judge	Bhanupratapur	Durg	Durg	Special Judge under S.C. & S.T. (P.A.) Act vice Shri Radhakishan Agarwal

BY ORDER OF THE HON'BLE HIGH COURT


(ASHOK PANDA)
REGISTRAR GENERAL

Endt. No. 495 /Confdl./2013
II-2-1/2013

Bilaspur, dated the 27th September, 2013

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd.2/-

(2)

- (7) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice R.S.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (17) Shri Vinay Kumar Kashyap, Additional District & Sessions Judge, Bhanupratappur for information and compliance. He is directed to take charge at his new place of posting by 02nd October, 2013. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of receipt of this order under intimation to this Registry.
- (18) District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg /Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Mahasamund/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Janjgir-Champa for information.
- (19) Shri Prabhat Kumar Shastri, Legal Advisor to Governor, Governor's Secretariat, Rajbhawan, Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
- (20) Additional Registrar (Judicial/ D.E. & E./ Admn./ M.), High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (22) Deputy Registrar (Central Filing, S.W. Checker & D.D.O./ Copying, Criminal & Writ/ Civil), High Court of Chhattisgarh, Bilaspur for information.
- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Warehouse Road, Bilaspur for information.
- (26) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (28) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ASHOK PANDA)
REGISTRAR GENERAL